

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 1305
ANSWERED ON 03.12.2024

LICENSING OF BATTERY CHARGING FACILITIES

1305. DR. THIRUMAAVALAVAN THOLKAPPIYAN:

Will the Minister of **HEAVY INDUSTRIES** भारी उद्योग मंत्री be pleased to state:

- (a) whether the Government has any plan to license of battery charging facilities, battery swapping facilities for Electric Vehicles;
- (b) if so, whether the license will be given by any existing authority or by a new authority; and
- (c) whether the Government has stipulated any technical training for operating such battery charging facilities and if so, the details thereof?

ANSWER
THE MINISTER OF HEAVY INDUSTRIES
(SHRI H.D. KUMARASWAMY)

(a) & (b): As per clarification on charging infrastructure for Electric Vehicles issued by Ministry of Power on 13th April, 2018, it was clarified that the electric vehicle battery charging through charging station does not require license under the provisions of Electricity Act, 2003.

NITI Aayog released the draft Battery-Swapping Policy for public consultation in 2022. The battery swapping is an alternative which involves exchanging discharged batteries for charged ones and provides flexibility to charge them separately. The details of draft Battery Swapping Policy are available at the website of NITI Aayog [https://www.niti.gov.in/sites/default/files/202204/20220420_Battery_Swapping_Policy_Draft.pdf].

(c): No such proposal is under consideration in the Ministry of Heavy Industries.
